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CUTTACK, SATURDAY, OCTOBER 10, 1942.

HOME DEPARTMENT.

SPECIAL SECTION.

NOTIFICATION.

The 10th October 1942.

No. 3507-C.—Whereas in the opinion of the Governor of Orissa, the Congress office in Kumbharia, Bhandaripokhari police-station, in the district of Balasore, is used for purposes of unlawful associations, to wit, the associations declared unlawful by the notification of the Government of Orissa in the Home Department (Special Section) No. 137-Res., dated the 9th August 1942, issued under section 16 of the Criminal Law Amendment Act, 1908 (XIV of 1908);

Now, therefore, in exercise of the powers conferred by section 17A of the said Act, the Governor of Orissa declares the aforesaid place to be a notified place within the meaning of section 17A of the said Act.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.